

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 186 OF 2018 &
IA. NO. 525 OF 2018, IA NO. 448 OF 2019**

Dated: 30th July, 2019

In the matter of:

M/s Dhursar Solar Power Pvt. Ltd.

.... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted for hearing on **24.10.2019.**

Court Master/PS

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